

Securities Appellate Tribunal  
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
Coram - Presiding Officer//Members  
CIVIL CAUSE LIST OF DATE :04/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
--------	-----------	----------	-----------------	-------------------

**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**554-ADMISSION-APPEALWITHDRAWAL-AT 11.05A.M.**

1	Misc. Application	172/2021	SIDDHARTH SHANKAR-DELAY Vs. RECOVERY OFFICER AND ANR.SEBI	PNM LEGAL
(Main Matter Number :SEBI Appeal/0000620/2021)				
	Misc. Application	173/2021	SIDDHARTH SHANKAR-STAY Vs. RECOVERY OFFICER AND ANR.SEBI	PNM LEGAL
(Main Matter Number :SEBI Appeal/0000620/2021)				
2	Misc. Application	174/2021	NITIKA SHANKAR-DELAY Vs. SEBI AND ANR.	PNM LEGAL
(Main Matter Number :SEBI Appeal/0000621/2021)				
	Misc. Application	175/2021	NITIKA SHANKAR-STAY Vs. SEBI AND ANR.	PNM LEGAL
(Main Matter Number :SEBI Appeal/0000621/2021)				
3	Misc. Application	176/2021	ANJNA KUMAR-DELAY Vs. SEBI AND ANR.	PNM LEGAL
(Main Matter Number :SEBI Appeal/0000622/2021)				
	Misc. Application	177/2021	ANJNA KUMAR-STAY Vs. SEBI AND ANR.	PNM LEGAL
(Main Matter Number :SEBI Appeal/0000622/2021)				

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :04/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1173/2021	SIDDHARTH SHANKAR-WITHDRAWAL Vs. RECOVERY OFFICER AND ANR.SEBI	PNM LEGAL
(Main Matter Number :SEBI Appeal/0000620/2021)				
	Misc. Application	1174/2021	NITIKA SHANKAR-WITHDRAWAL Vs. SEBI AND ANR.	PNM LEGAL
(Main Matter Number :SEBI Appeal/0000621/2021)				
	Misc. Application	1175/2021	ANJNA KUMAR-WITHDRAWAL Vs. SEBI AND ANR.	PNM LEGAL
(Main Matter Number :SEBI Appeal/0000622/2021)				
	SEBI Appeal	620/2021	SIDDHARTH SHANKAR Vs. RECOVERY OFFICER AND ANR.SEBI	PNM LEGAL
Sub Matter :		Misc. Application/0000172/2021		
Sub Matter :		Misc. Application/0000173/2021		
Sub Matter :		Misc. Application/0001173/2021		
	SEBI Appeal	621/2021	NITIKA SHANKAR Vs. SEBI AND ANR.	PNM LEGAL
Sub Matter :		Misc. Application/0000174/2021		
Sub Matter :		Misc. Application/0000175/2021		
Sub Matter :		Misc. Application/0001174/2021		
	SEBI Appeal	622/2021	ANJNA KUMAR Vs. SEBI AND ANR.	PNM LEGAL
Sub Matter :		Misc. Application/0000176/2021		
Sub Matter :		Misc. Application/0000177/2021		
Sub Matter :		Misc. Application/0001175/2021		

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :04/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>555-ADMISSION-COURTCODE-MONDALRECOVERY-AT11.10A.M.</u></b>				
4	Misc. Application	1155/2021	MONDAL CONSTRUCTION COMPANY LTD. AND OTH-URGENCY Vs. RECOVERY OFFICER,SEBI AND ORS.	Mr.Chandra Sekhar Jha, Advocate
(Main Matter Number :SEBI Appeal/0000623/2021)				
	Misc. Application	1156/2021	MONDAL CONSTRUCTION COMPANY LTD. AND OTH-INTERIM Vs. RECOVERY OFFICER,SEBI AND ORS.	Mr.Chandra Sekhar Jha, Advocate
(Main Matter Number :SEBI Appeal/0000623/2021)				
	SEBI Appeal	623/2021	MONDAL CONSTRUCTION COMPANY LIMITED AND OTHERS Vs. RECOVERY OFFICER,SEBI AND ORS.	Mr.Chandra Sekhar Jha, Advocate
Sub Matter :		Misc. Application/0001155/2021		
Sub Matter :		Misc. Application/0001156/2021		
<b><u>557-ADMISSION-COURTCODE-CLIENTSRESTRAINED-11.15AM</u></b>				
5	SEBI Appeal	639/2021	SIC STOCKS AND SERVICES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0001177/2021		
Sub Matter :		Misc. Application/0001178/2021		
	Misc. Application	1177/2021	SIC STOCKS AND SERVICES PVT. LTD.-URGENCY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000639/2021)				

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :04/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1178/2021	SIC STOCKS AND SERVICES PVT. LTD.-STAY Vs. SEBI	Prakash Shah and Associates

(Main Matter Number :SEBI Appeal/0000639/2021)

**556-ADMISSION-COURTCODE-MACORRECTION-11.20P.M.**

6	Misc. Application	1145/2021	INVENTURE GROWTH AND SECURITIES LTD. AND ORS.-CORRECTION Vs. SEBI	Shah and Ramaiya
---	-------------------	-----------	---	------------------

(Main Matter Number :SEBI Appeal/0000361/2018)

**502-ADM-COURTCODE-ATLASOPENOFFER-AT-11.25 A.M.**

7	SEBI Appeal	572/2021	ATLAS JEWELLERY INDIA LIMITED Vs. SEBI	Mr.Patrick Fernandes Advocate
---	-------------	----------	---	----------------------------------

**71-DISPOSAL-COURTCODE-DELISTINGREGULATION-11.35P.M**

8	SEBI Appeal	617/2019	Corporate Professionals Capital Private Limited Vs. SEBI	Ms. Riya Singh, Advocate  The Law Point
---	-------------	----------	---	---

**123-ADMDISPOSAL-COURTCODE-OPENINTEREST-11.45 PM**

9	SEBI Appeal	71/2020	CD Commo Search Pvt. Ltd. Vs. National Commodity and Derivatives Exchange Ltd.	Joby Mathew,Adv. i/b Joby Mathew and Associates
---	-------------	---------	---	--

Sub Matter : Misc. Application/0000074/2020

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :04/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	74/2020	CD Commo Search Pvt. Ltd.-STAY APPLICATION Vs. National Commodity and Derivative Exchange Ltd.	i/b. Joby Mathew and Associates  i/b. The Law Point
(Main Matter Number :SEBI Appeal/0000071/2020)				
A/W	SEBI Appeal	104/2020	Anand Rathi Commodities Ltd. Vs. National Commodity and Derivatives Exchange Ltd.	Saurabh Bacchawat,Adv. i/b Harsh Kesaria, Advocate Anubhav Ghosh,Adv. i/b The Law Point
	Misc. Application	122/2020	Sushil Global Commodities Pvt. Ltd.-STAY APPLICATION Vs. National Commodity and Derivatives Exchange Ltd.	i/b R. V. Legal  i/b The Law Point
(Main Matter Number :SEBI Appeal/0000125/2020)				
A/W	SEBI Appeal	125/2020	Sushil Global Commodities Pvt. Ltd. Vs. National Commodity and Derivatives Exchange Ltd.	i/b R. V. Legal  i/b The Law Point
Sub Matter :		Misc. Application/0000122/2020		
A/W	SEBI Appeal	173/2020	Pumarth Commodities Pvt. Ltd Vs. National Commodity and Derivatives Exchange Ltd.	
A/W	SEBI Appeal	182/2020 ( /0000 )	Arihant Futures and Commodities Limited Vs. National Commodity and Derivatives Exchange Ltd.	Ashok Singh, Advocate,
A/W	SEBI Appeal	15/2021 ( /0000 )	SSJ Commodities Pvt. Ltd Vs. NCDEX	Mr.Kamal Agrawal

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :04/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	495/2021	NIKHIL COMMODITY AND DERIVATIVES PVT. LTD. Vs. NATIONAL COMMODITY AND DERIVATIVES EXCHANGE LIMITE	Mr.Ashok Singh, Advocate

**254-ADMDISPOSAL-COURTCODE-LODRKESAR-11.50P.M.**

10	SEBI Appeal	352/2020	Kesar Petroproducts Ltd. Vs. SEBI	Mr. Viraj Parikh, Advocate Mr. Vishal Kanade, Advocate
----	-------------	----------	---	---

A/W	SEBI Appeal	14/2021	MR. RAJKUMAR Vs. SEBI AND ANR.	Ms. Payal Shah, Advocate
Sub Matter :		Misc. Application/0000521/2021		

A/W	SEBI Appeal	465/2020	Raj Kumar Vs. SEBI	Mr. Harsh Kesharia, Advocate Mr. Vishal Kanade, Advocate
-----	-------------	----------	--------------------------	---

Misc. Application	521/2021	RAJKUMAR- APPLICATION Vs. SEBI	DELAY
(Main Matter Number :SEBI Appeal/0000014/2021)			

**175-DISPOSAL -COURTCODE-PLEGGEDPROCEEDS-AT 12 NOON**

11	SEBI Appeal	179/2021	Ajay Dalmia Vs. SEBI	Mr. Shyam Mehta, Senior Advocate
----	-------------	----------	----------------------------	----------------------------------

**77-ADMDISPOSAL-COURTCODE-VOLUMERISE-AT12.02 P.M.**

12	Misc. Application	695/2021	Dizzystone Trading P. Ltd Vs. SEBI	R.V. Legal ELP
(Main Matter Number :SEBI Appeal/0000418/2021)				

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :04/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	700/2021	Anvita Real Estate Pvt. Ltd. Vs. SEBI	R V Legal ELP
(Main Matter Number :SEBI Appeal/0000419/2021)				
	SEBI Appeal	418/2021	Dizzy Stone Trading Pvt. ltd. Vs. SEBI	R V LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000811/2021		
	Sub Matter :	Misc. Application/0000695/2021		
A/W	SEBI Appeal	419/2021	ANVITA REAL ESTATE PVT. LTD. Vs. SEBI	R V LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000812/2021		
	Sub Matter :	Misc. Application/0000700/2021		
<b><u>453 ADMDISPOSAL-COURT CODE-GROMOPFUTP-AT12.10P.M.</u></b>				
13	SEBI Appeal	496/2021 ( /0000 )	Vipul Amratlal Doshi Vs. SEBI	Mr.Vikas Bengani Advocate
A/W	SEBI Appeal	518/2021	Vijay Mahavir Tibrewal Vs. SEBI	Manoj Kumar Mishra
A/W	SEBI Appeal	519/2021	Kavita Vijay Tibrewal Vs. SEBI	Adv. Manoj Kumar Mishra)
A/W	SEBI Appeal	580/2021	M/S RAM BHOPAL AGARWAL AND SONS HUF Vs. SEBI	ANP Chambers

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :04/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>246-PART HEARD-COURTCODE-BROKERFEE-AT 12.15P.M.</u></b>				
14	SEBI Appeal	214/2019	Geofin Comtrade Limited Vs. SEBI	Zerick Dastur,Adv.i/b Zerick Dastur,Adv and Sol Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	217/2019	Phillip Commodities India Pvt. Ltd. Vs. SEBI	P.N.Modi,Sr.Adv. i/b Prakash Shah and Associates Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	218/2019	IIFL Commodities Limited Vs. SEBI	Mustafa Doctor,Sr. Adv. i/b Alliance Law Rafique Dada,Sr.Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	288/2019 ( /0000 )	Anand Rathi Commodities Ltd. Vs. SEBI	Pradeep Sancheti,Sr.Adv-ShardulA marchandMangaldas Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	289/2019	Motilal Oswal commoditites Broker Pvt. Ltd. Vs. SEBI	Venkatesh Dhond,Sr. Adv.i/b Parinam Law Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	567/2019	NSEL Vs. SEBI	Mr.Arn timer Misra Advocate
A/W	SEBI Appeal	568/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Mr. Mihir Gupte ,Associate
A/W	SEBI Appeal	569/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte ,Associate



Securities Appellate Tribunal  
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
Coram - Presiding Officer//Members  
CIVIL CAUSE LIST OF DATE :04/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	570/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte ,Associate
A/W	SEBI Appeal	571/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte, Associate